

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-OCW-189/2020)**

**IN
WRIT PETITION NO. 112/2020**

Russell Mark Rodrigues ...Applicant.

Vs

Caroline D'Silva ...Respondent.

Shri R. Bras Desa Advocate for the applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:24th November, 2020.

P.C.

Issue notice to the respondent returnable on 1.12.2020.

2. The applicant is permitted to take out private notice to the respondent.

DAMA SESHADRI NAIDU, J.

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